

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
SPECIAL BENCH (COURT-I)

CP-12 of 2017

In the matter of :

Corporate Capital Services (India) Pvt. Ltd

.. PETITIONER

SECTION :

Under Section 391 & 394

Order delivered on 13.11.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

DEEPA KRISHAN  
Hon'ble Member (Technical)

For the Petitioner /applicant : -

For the Respondent/Corporate Debtor : -

ORDER

Due to paucity of time, the matter was not able to be taken up and hence, the matter is adjourned to 11.12.2017.

Sd/—

(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

Sd/—

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit